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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 209/ 2022

IN THE MATTER OF:

MEGH SINGH

...APPLICANT

VERSUS

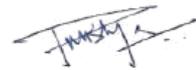
STATE OF RAJASTHAN & ORS.

...RESPONDENTS

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CHIEF SECRETARY, RAJASTHAN
THROUGH



Date: 02.04.2023

PRACHI MISHRA
Advocate
8, Todarmal Lane,
Bengali Market,
New Delhi-110001

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 209/ 2022

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...RESPONDENTS

**ACTION REPORT BY THE CHIEF SECRETARY, STATE OF
RAJASTHAN IN TERMS OF ORDER DATED 23.02.2023.**

1. The present Action taken report is being filed in compliance of the directions passed by this Hon'ble Tribunal on 22.08.2022 and 23.02.2023 in the above captioned case.
2. The applicant in the present Original Application has sought protection in Randhisar Pahari, Tehsil – Sujangadh, District- Churu, Rajasthan whereby this Hon'ble Tribunal vide its order dated 22.04.2022 constituted a Joint Committee comprising of Chief Conservator of Forests, Regional Office, MoEFF & CC, Lucknow (Uttar Pradesh) representative of State PCB, Director, Department of Mines and Geology, Government of Rajasthan, and District Magistrate, Churu District and directed the same to submit Factual and Action taken Report within two months.
3. The office the Chief Secretary, Rajasthan has time to time ensured that the recommendations of the Joint Committee and the orders of this Hon'ble Tribunal are being complied with in view of settled law and procedure.

4. In view of applicable rules and regulations, the Deponent and its office coordinated with Department of Mines & Geology to undertake necessary course of action against violations of terms of mining lease being committed by the lease holder as established by the inspection carried out from time to time. As described by the Department of Mines & Geology in its Additional Response dated 02.04.2023, the deficiencies were serious and detrimental in nature such as no measures were undertaken related to tree plantation at the mining lease site, boundary wall or wire ban/ fencing related to the security of the mining lease site was missing, mining activities in the mining area reached upto depth of 200 feet which is not permissible. Such violations establish non-compliance of terms of mining lease as well as applicable laws, rules and regulation.
5. The Deponent most respectfully submits that the mining lease where holder was in violations of lease condition and directions issued by the Mining Engineer/ Assistant Mining Engineer. Consequently, all the 37 leases situated in this area had to be cancelled in the month of September 2022 after following due prescribed procedure. Before the cancellation, lease holders were duly given show cause notice under Rule 28(2)(xvii) RMMCR 2017 to give their response with regard to the violation under various rules/provisions of Rajasthan Minor Mineral Concession Rules 2017.
6. Out of these 37 cancelled leases, 21 lease holders challenged the cancellation order before the Hon'ble High Court, Rajasthan at Jodhpur vide No. SBCWP No. 14941/2022 being case titled as 'M/s PG Stone Industries vs. State Government'. The Hon'ble High Court vide order dated 13.12.2022 stayed the cancellation order pertaining to such leases. Thereafter, 18 lease holders

withdrew their writ petitions and have filed appeals in departmental appellate authority and the remaining three writ petitions are pending adjudication before the Hon'ble High Court.

7. The office of the Deponent has from time to time ensured that the concerned departments have acted in consonance with settled laws by following the procedure prescribed in relevant Acts, Rules, and law settled by the Hon'ble Supreme Court as well as this Hon'ble Tribunal. Penalty imposed by the CEC for illegal mining is in addition to the penalty that can be imposed by the State Government in terms of Section 21(5) of the Mines and Minerals (Development and Regulation) Act, 1957 which empowers the state government to recover the price of the illegally mined mineral, in addition to recovery of rent, royalty or tax etc.
8. The amount of illegal mining carried as against total 26 mining leases was of Rs. 19.64 Crores, out of which until 13.03.2023, an amount of Rs. 2.05 Crores has been recovered from 15 mining lease holders under Land Revenue Act, 1956. Out of these 15 lease holders, entire amount from 10 mining lease holders has been recovered by the Department of Mines & Geology. Whereas, partial amount has been recovered from one mining lease holder and from remaining 4 mining lease holder, amount has been recovered from under the Amnesty Scheme 2022. A chart depicting details of recovery amount is annexed herewith and marked as **ANNEXURE - A**.
9. It is pertinent to highlight, that out of 12 defaulters, 4 lease holders have obtained stay from the Hon'ble High Court of

Rajasthan at Jodhpur for recovery of around Rs. 4.86 Crores. Action has been taken against remaining 8 lease holders under the Land Revenue Act 1956 to recover the arrears. Two lease holders, i.e., M/s Jagdamba Stone Crushing Industries and M/s Randhisar Stone Crushing where the propreiter is from District Churu, attachment and auction of the property was scheduled for 27.03.2023 & 29.03.2023. However, no property was found in the name of 2 lease holders thus, no money could be recovered from them. Moreover, on account of dispute over ownership of the property of 1 defaulter, no recovery could be made against him. As far as 2 more defaulters are concerned who are not resident of district Churu, demand of recovery has been made by Mining Engineer, Jaipur. Moreover, 1 lease holder who is resident of Bikaner, Mining Engineer from Sriganganagar has already made demand for recovery. A chart depicting details of recovery amount from 12 illegal mining dues as on 20.03.2023 is annexed herewith and marked as **ANNEXURE - B**.

Detail data showing the inspection caried out by the departmental officers regularly and more significantly in the year 2000, 2012 & 2021-22 is produced herein below:

| S.No | Year | Inspections and Penalty | | Recovery details | | Remaining Dues details | | Remarks |
|------|---------|-------------------------|------------------------|---------------------|-------------------------|------------------------|-------------------|-------------------|
| | | No of defaulter leases | Penalty Imposed (Lacs) | Recovery from lease | Amount Recovered (Lacs) | Dues in leases | Due Amount (Lacs) | |
| 1 | 2000 | 38 | 865.2 | 27 | 560.66 | 11 | 304.54 | |
| 2 | 2012 | 33 | 2557.18 | 21 | 1298.72 | 12 | 1258.46 | |
| 3 | 2021-22 | 10 | 79.96 | 10 | 79.96 | NIL | NIL | Complete Recovery |

| | | | | | | | |
|--------------|--|----------------|--|----------------|--|-------------|--|
| Total | | 3502.34 | | 1939.34 | | 1563 | |
|--------------|--|----------------|--|----------------|--|-------------|--|

10. The penalty to the tune of Rs. 35,00,00,000/- (35 Crores) has been imposed against the lease holders out of which around Rs. 20,00,00,000/- (20 Crores) has been recovered. There is a stay order by Hon'ble High Court, Rajasthan at Jodhpur on Rs. 4.86 Crores and for the recovery of rest of the dues of Rs. 10.76 Crores for which proceedings under Land Revenue Act are going on. The lease wise details of amount of penalty created, recovered and due is annexed herewith and marked as **ANNEXURE - C.**

CHIEF SECRETARY, RAJASTHAN

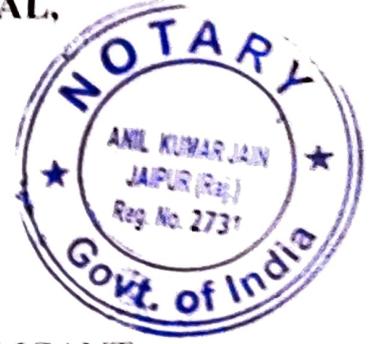
THROUGH



Date: 02.04.2023

PRACHI MISHRA
Advocate
8, Todarmal Lane,
Bengali Market,
New Delhi-110001
Ph. 9818488187

**BEFORE THE NATIONAL GREEN TRIBUNAL,
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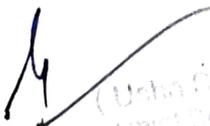
STATE OF RAJASTHAN & ORS.

...RESPONDENTS

AFFIDAVIT

I, Usha Sharma w/o Shri.B.N. Sharma aged about 59 years R/o Jaipur, Rajasthan working as Chief Secretary, Government of Rajasthan, Jaipur, solemnly swear and affirm on oath as under: -

1. That I am working as Chief Secretary, Government of Rajasthan and sufficiently conversant with the facts and circumstances of the present case thus competent to swear the instant affidavit as I am.
2. I state that I have read and understood the contents of the accompanying Report/ Response which have been drafted by my counsel under my instructions, and the same have read and understood by me. I say that the contents of the same are true and correct to the best of my knowledge and belief.
- 3- That the submissions made therein are believed to be true and that nothing material has been concealed there from.


(Usha Sharma)
Chief Secretary

ATTESTED

Anil Kumar Jain
Notary (Govt. of India)
JAIPUR (Raj.)

12 7 MAR 2023

4. I say that Annexure annexed and marked in the instant report are true copies of their respective originals.

ATTESTED

 Anil Kumar Jain
 Notary (Govt. of India)
 JAIPUR (Raj.)

DEPONENT

 (Usha Sharma)
 Chief Secretary

12 7 MAR 2023

VERIFICATION: -

I, the Deponent above named do hereby solemnly affirm that the contents of Paragraphs No. 1 to 4 of the foregoing Affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at Jaipur on this day of March, 2023.



ATTESTED

 Anil Kumar Jain
 Notary (Govt. of India)
 JAIPUR (Raj.)

12 7 MAR 2023

DEPONENT

 Chief Secretary

राजस्थान-सरकार

कार्यालय सहायक खनि अभियन्ता, खान एवं भूविज्ञान विभाग, चूरु (राज.)

माननीय न्यायालय एन.जी.टी. के आदेश दिनांक 22.08.2022 की पालना में रणधीसर पहाड़ी तहसील सुजानगढ़ जिला चूरु में अवैध खनन शास्ती राशि की वसूली का विवरण:-

| क्र.स. | वर्ष | एम. एल. नं. | पार्टी का नाम | निकट ग्राम | खनिज का प्रकार | कुल बकाया राशि | वसूल राशि | चालान संख्या | वसूली दिनांक | विशेष विवरण |
|--------|------|---------------|---|------------------|----------------|----------------|-------------|--|--|-------------|
| 1 | 2021 | ML NO 75/1983 | श्रीमती राजूदेवी पत्नी श्री नोपाराम मण्डा | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 4,91,400 | ₹ 4,91,400 | 63225669 66644197 | 09-06-2022 21-09-2022 | - |
| 2 | 2021 | ML NO 68/1978 | श्रीमती शान्ति देवी पत्नी श्री दौलाराम खटीक | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 11,79,500 | ₹ 11,79,500 | 63188964 63483059 63483249 | 09-06-2022 15-06-2022 15-06-2022 | - |
| 3 | 2021 | ML NO 59/1981 | श्री अर्जुन राम पुत्र श्री मोमनराम गढवाल | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 10,56,650 | ₹ 10,56,650 | 63185245 66668422 66681403 | 09-06-2022 16-09-2022 17-09-2022 | - |
| 4 | 2021 | ML NO 76/1983 | श्री ताराचन्द पुत्र श्री आशाराम जाट | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 7,86,450 | ₹ 7,86,450 | 63340639 63341599 | 13-06-2022 13-06-2022 | - |
| 5 | 2021 | ML NO 50/1979 | सर्वश्री जैन स्टोन क्रैसिंग वर्क-II | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 1,80,250 | ₹ 1,80,250 | 63425131 | 14-06-2022 | - |
| 6 | 2022 | ML NO 49/1983 | श्री रामावतार खटीक पुत्र श्री सत्यनारायण खटीक | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 3,67,150 | ₹ 3,67,150 | 63968517 | 05-07-2022 | - |
| 7 | 2022 | ML NO 22/2003 | श्री प्रतापसिंह पुत्र श्री शंकरसिंह राजपुरोहित | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 15,61,350 | ₹ 15,61,350 | 63245939 66828942 66829708 66830019 66830391 66830714 | 22-06-2022 22-09-2022 22-09-2022 22-09-2022 23-09-2022 23-09-2022 | - |
| 8 | 2022 | ML NO 36/1980 | श्रीमती बिजू देवी पत्नी श्री श्रवण कुमार | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 4,81,600 | ₹ 4,81,600 | 63343112 63343552 | 13-06-2022 13-06-2022 | - |

सहायक खनि अभियन्ता
खान एवं भू-विज्ञान विभाग
चूरु

| | | | | | | | | | | |
|----|--------------|----------------|--|------------------|---------------|---------------|---------------|--|--|--|
| 9 | 2022 | ML NO 42/1978 | श्री मांगीलाल पुत्र श्री घीसाराम जाट | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 13,76,200 | ₹ 13,76,200 | 63226247 66645116 66645478 | 09-06-2022 19-09-2022 19-09-2022 | - |
| 10 | 2000 2012 | ML NO 40/1985 | श्री बीरबल राम बावरी पुत्र श्री गणेशाराम बावरी | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 60,61,564 | ₹ 60,61,564 | 65491017 65490352 65491631 65491333 65489681 65491179 65490666 | 12-08-2022 12-08-2022 12-08-2022 12-08-2022 12-08-2022 12-08-2022 | - |
| 11 | 2000 | ML NO. 21/1988 | सर्वश्री श्याम ग्रीट उत्पादक कम्पनी | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 6,30,000 | ₹ 1,57,500 | 70711736 | 31-01-2023 | ब्याज माफी योजना 2022 के तहत निस्तारित किया गया। |
| 12 | 2000 2012 | ML NO. 48/1978 | श्री सुरजाराम खटीक पुत्र श्री हनुमानाराम खटीक | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 1,28,13,790 | ₹ 32,03,448 | 72582796 72581607 72582386 72581156 72581740 72580994 72582164 72581436 | 28-02-2023 28-02-2023 28-02-2023 28-02-2023 28-02-2023 28-02-2023 28-02-2023 | ब्याज माफी योजना 2022 के तहत निस्तारित किया गया। |
| 13 | 2000 2012 | ML NO. 25/1979 | सर्वश्री खाटू श्याम ग्रीट उद्योग | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 84,40,767 | ₹ 21,10,192 | 69534284 72533305 | 14-12-2022 27-02-2023 | ब्याज माफी योजना 2022 के तहत निस्तारित किया गया। |
| 14 | 2000 | ML NO. 95/1978 | श्री भागीरथ मल अग्रवाल पुत्र श्री तोताराम अग्रवाल | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 42,00,000 | ₹ 10,50,000 | 69529511 72569359 72569477 72579693 | 14-12-2022 27-02-2023 28-02-2023 28-02-2023 | ब्याज माफी योजना 2022 के तहत निस्तारित किया गया। |
| 15 | 2021 | ML NO 73/1977 | श्री शंकरलाल पुत्र श्री गणेशाराम | रणधीसर, सुजानगढ़ | मैसेनरी स्टोन | ₹ 5,16,250 | ₹ 5,16,250 | 63188538 63189826 63189463 | 09-06-2022 10-06-2022 10-06-2022 | माननीय उच्च न्यायालय जोधपुर का शेष बकाया की वसूली पर स्थगन है। |
| | | | | | TOTAL | ₹ 4,01,42,921 | ₹ 2,05,79,504 | | | |

सोहर
20/03/2023
सहायक छानि अभियन्ता
खान एवं भू-विज्ञान विभाग
चुरू

| GOVT OF RAJASTHAN | | | | | | | | | | | | | | | | | |
|---|----------|---|------------------------|------------------------|------------------------|------------------------|------------------------|------------------------|---------------------------|---------------------------|---------------------------|--|------------------------------------|--------------------|---------------------------------|------------|-----------------------------|
| Office of the Assistant Mining engineer, Deptt. Of Mines & Geology, Churu (Rajasthan) | | | | | | | | | | | | | | | | | |
| Details of 12 Total Illegal Mining Dues of Randhisar Pahadi, Tehsil- Sujangarh, Distt. Churu as on 20-03-2023 | | | | | | | | | | | | | | | | | |
| UPDATED TILL 20-03-2023 | | | | | | | | | | | | | | | | | |
| S.No. | ML . NO. | Name of lessee | Illegal Dues Year 2000 | Deposit Dues Year 2000 | Balance Dues year 2000 | Illegal Dues Year 2012 | Deposit Dues Year 2012 | Balance Dues year 2012 | Illegal Dues Year 2021-22 | Deposit Dues Year 2021-22 | Balance Dues year 2021-22 | Total Dues Year 2000, 2012 & 2021-22 (H+K+N) | Total Deposit against Dues (I+L+O) | Total Balance Dues | R.C. Issued Date Under L.R. Act | Kurki Date | REMARKS |
| A | B | C | D | E | F | G | H | I | J | K | L | M | N | O | P | Q | R |
| 1 | 54/1990 | Kishan Singh Gehlot S/o Dhudaram | 7560000 | 0 | 7560000 | 6714674 | 0 | 6714674 | 0 | 0 | 0 | 14274674 | 0 | 14274674 | 12-09-2022 | - | RC SEND TO ME BIKANER |
| 2 | 65/1983 | M/S Churu Labor Conctor Co. Operative Society | 1820000 | 0 | 1820000 | 11067986 | 0 | 11067986 | 0 | 0 | 0 | 12887986 | 0 | 12887986 | 12-09-2022 | - | PROPERTY UNDER DISPUTE |
| 3 | 54/1978 | Mainadevi W/O Girdharilal Meghwal | 560000 | 0 | 560000 | 7179380 | 0 | 7179380 | 0 | 0 | 0 | 7739380 | 0 | 7739380 | 12-09-2022 | - | PROPERTY NOT FOUND |
| 4 | 86/1983 | M/S Jagdamba Stone Crushing Industries, | 2730000 | 0 | 2730000 | 18389259 | 0 | 18389259 | 0 | 0 | 0 | 21119259 | 0 | 21119259 | 12-09-2022 | 22.09.2022 | AUCTION DATE 27-03-2023 |
| 5 | 44/1978 | Inderchand Gollan-I | 3360000 | 0 | 3360000 | 15442143 | 0 | 15442143 | 0 | 0 | 0 | 18802143 | 0 | 18802143 | 12-09-2022 | - | RC SEND TO ME JAIPUR & SGNR |
| 6 | 45/1978 | Inderchand Gollan-II | 1386000 | 0 | 1386000 | 6621169 | 0 | 6621169 | 0 | 0 | 0 | 8007169 | 0 | 8007169 | 12-09-2022 | - | RC SEND TO ME JAIPUR & SGNR |
| 7 | 52/1990 | Yogesh Kumar Sharma S/O Niranjan | 787500 | 0 | 787500 | 6491326 | 0 | 6491326 | 0 | 0 | 0 | 7278826 | 0 | 7278826 | 12-09-2022 | - | PROPERTY NOT FOUND |
| 8 | 32/1988 | Niranjan Sharma | 3430000 | 0 | 3430000 | 11827537 | 0 | 11827537 | 0 | 0 | 0 | 15257537 | 0 | 15257537 | 12-09-2022 | 22.09.2022 | STAY HC Jodhpur |
| 9 | 11/1978 | M/S Pg Stone Crusing Ind. | 0 | 0 | 0 | 5921559 | 0 | 5921559 | 0 | 0 | 0 | 5921559 | 0 | 5921559 | 12-09-2022 | - | STAY HC Jodhpur |
| 10 | 73/1977 | Shankar lal S/o Ganesh Ram | 560000 | 0 | 560000 | 6908169 | 0 | 6908169 | 516250 | 516250 | 0 | 7984419 | 516250 | 7468169 | - | - | STAY HC Jodhpur |
| 11 | 60/1983 | Lalit Kumar Verma S/O Hanuman Mal | 2310000 | 0 | 2310000 | 17691179 | 0 | 17691179 | 0 | 0 | 0 | 20001179 | 0 | 20001179 | - | - | STAY HC Jodhpur |
| 12 | 62/1983 | M/S Randhisar Stone Crushing | 5950000 | 0 | 5950000 | 11591195 | 0 | 11591195 | 0 | 0 | 0 | 17541195 | 0 | 17541195 | 12-09-2022 | - | AUCTION DATE 29-03-2023 |
| TOTAL | | | 30453500 | 0 | 30453500 | 125845576 | 0 | 125845576 | 516250 | 516250 | 0 | 156815326 | 516250 | 156299076 | | | |
| Total ML | | | 11 | 0 | 11 | 12 | 0 | 12 | 1 | 1 | 0 | 12 | 1 | 12 | | | |

सहायक
20/03/2023

सहायक अग्नि अभियन्ता
खान एवं भू-विज्ञान विभाग
चूरु

| GOVT OF RAJASTHAN | | | | | | | | | | | | | | | | | | | | | |
|--|---------|---|-----------------|----------------------|----------------|------------------------|------------------------|------------------------|------------------------|------------------------|------------------------|---------------------------|---------------------------|---------------------------|--|------------------------------------|-----------------------------------|--------------------|---------------------------------|------------|-----------------------------|
| Office of the Assistant Mining engineer, Deptt. Of Mines & Geology, Churu (Rajasthan) | | | | | | | | | | | | | | | | | | | | | |
| Details of Total 42 Illegal Mining Dues & Deposit & Cancelled mining leases list at Randhisar Pahadi, Tehsil- Sujangarh, Distt. Churu (Rajasthan) as on 20-03-2023 | | | | | | | | | | | | | | | | | | | | | |
| UPDATED TILL 20-03-2023 | | | | | | | | | | | | | | | | | | | | | |
| S.No. | ML .NO. | Name of lessee | Area (In hect.) | Date of registration | Cancelled date | Illegal Dues Year 2000 | Deposit Dues Year 2000 | Balance Dues year 2000 | Illegal Dues Year 2012 | Deposit Dues Year 2012 | Balance Dues year 2012 | Illegal Dues Year 2021-22 | Deposit Dues Year 2021-22 | Balance Dues year 2021-22 | Total Dues Year 2000, 2012 & 2021-22 (H+K+N) | Total Deposit against Dues (I+L+O) | Total Actual Deposit with Amnesty | Total Balance Dues | R.C. Issued Date Under L.R. Act | Kurki Date | REMARKS |
| A | B | C | D | E | F | G | H | I | J | K | L | M | N | O | P | Q | R | S | T | V | U |
| 1 | 21/1988 | M/S Shyam Greet Utpadak Company | 0.6000 | 12-11-1973 | 12-08-2010 | 630000 | 630000 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 630000 | 630000 | 157500 | 0 | 12-09-2022 | 22.09.2022 | CASE DESPOSED UNDER AMNESTY |
| 2 | 48/1978 | Surjaram Khatik S/O Hanumanaram | 0.3570 | 16-02-1979 | 26-08-2022 | 7350000 | 7350000 | 0 | 5463790 | 5463790 | 0 | 0 | 0 | 0 | 12813790 | 12813790 | 3203448 | 0 | 12-09-2022 | 22.09.2022 | CASE DESPOSED UNDER AMNESTY |
| 3 | 25/1979 | M/S Khatu Shayam Greet Udyog | 0.3375 | 29-08-1979 | 09-11-2021 | 924000 | 924000 | 0 | 7516767 | 7516767 | 0 | 0 | 0 | 0 | 8440767 | 8440767 | 2110192 | 0 | 12-09-2022 | - | CASE DESPOSED UNDER AMNESTY |
| 4 | 95/1978 | Bhagirath Mal Agarwal S/O Tota Ram | 0.1500 | 27-02-1974 | 28-07-2021 | 4200000 | 4200000 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4200000 | 4200000 | 1050000 | 0 | 12-09-2022 | - | CASE DESPOSED UNDER AMNESTY |
| 5 | 54/1990 | Kishan Singh Gehlot S/o Dhudaram | 0.5578 | 05-12-2075 | 26-08-2022 | 7560000 | 0 | 7560000 | 6714674 | 0 | 6714674 | 0 | 0 | 0 | 14274674 | 0 | 0 | 14274674 | 12-09-2022 | - | RC SEND TO ME BIKANER |
| 6 | 65/1983 | M/S Churu Labor Conctor Co. Operative Society | 0.2500 | 12-11-1973 | 09-09-2022 | 1820000 | 0 | 1820000 | 11067986 | 0 | 11067986 | 0 | 0 | 0 | 12887986 | 0 | 0 | 12887986 | 12-09-2022 | - | PROPERTY UNDER DISPUTE |
| 7 | 54/1978 | Mainadevi W/O Girdharilal Meghwal | 0.2620 | 29-08-1979 | 09-09-2022 | 560000 | 0 | 560000 | 7179380 | 0 | 7179380 | 0 | 0 | 0 | 7739380 | 0 | 0 | 7739380 | 12-09-2022 | - | PROPERTY NOT FOUND |
| 8 | 86/1983 | M/S Jagdamba Stone Crushing Industries. | 0.5000 | 03-06-1974 | 09-09-2022 | 2730000 | 0 | 2730000 | 18389259 | 0 | 18389259 | 0 | 0 | 0 | 21119259 | 0 | 0 | 21119259 | 12-09-2022 | 22.09.2022 | AUCTION DATE 27-03-2023 |
| 9 | 44/1978 | Inderchand Golian-I | 0.5000 | 27-01-1974 | 09-09-2022 | 3360000 | 0 | 3360000 | 15442143 | 0 | 15442143 | 0 | 0 | 0 | 18802143 | 0 | 0 | 18802143 | 12-09-2022 | - | RC SEND TO ME JAIPUR & SGNR |
| 10 | 45/1978 | Inderchand Golian-II | 0.3500 | 02-06-1980 | 09-09-2022 | 1386000 | 0 | 1386000 | 6621169 | 0 | 6621169 | 0 | 0 | 0 | 8007169 | 0 | 0 | 8007169 | 12-09-2022 | - | RC SEND TO ME JAIPUR & SGNR |
| 11 | 52/1990 | Yogesh Kumar Sharma S/O Niranjan | 0.5461 | 31-12-1980 | 09-09-2022 | 787500 | 0 | 787500 | 6491326 | 0 | 6491326 | 0 | 0 | 0 | 7278826 | 0 | 0 | 7278826 | 12-09-2022 | - | PROPERTY NOT FOUND |
| 12 | 32/1988 | Niranjan Sharma | 0.3500 | 06-03-1974 | 09-09-2022 | 3430000 | 0 | 3430000 | 11827537 | 0 | 11827537 | 0 | 0 | 0 | 15257537 | 0 | 0 | 15257537 | 12-09-2022 | 22.09.2022 | STAY HC Jodhpur |
| 13 | 11/1978 | M/S Pg Stone Crusing Ind. | 0.3052 | 27-04-1978 | 09-09-2022 | 0 | 0 | 0 | 5921559 | 0 | 5921559 | 0 | 0 | 0 | 5921559 | 0 | 0 | 5921559 | 12-09-2022 | - | STAY HC Jodhpur |
| 14 | 73/1977 | Shankar Lal S/o Ganesh Ram | 0.1575 | 27-04-1978 | 09-09-2022 | 560000 | 0 | 560000 | 6908169 | 0 | 6908169 | 516250 | 516250 | 0 | 7984419 | 516250 | 516250 | 7468169 | - | - | STAY HC Jodhpur |
| 15 | 60/1983 | Lalit Kumar Verma S/O Hanuman Mal | 0.3000 | 31-10-1973 | 09-09-2022 | 2310000 | 0 | 2310000 | 17691179 | 0 | 17691179 | 0 | 0 | 0 | 20001179 | 0 | 0 | 20001179 | - | - | STAY HC Jodhpur |
| 16 | 62/1983 | M/S Randhisar Stone Crushing | 0.2500 | 31-10-1973 | 09-09-2022 | 5950000 | 0 | 5950000 | 11591195 | 0 | 11591195 | 0 | 0 | 0 | 17541195 | 0 | 0 | 17541195 | 12-09-2022 | - | AUCTION DATE 29-03-2023 |
| 17 | 74/1983 | Parki Devi W/O Nupa Ram | 0.0900 | 12-01-1979 | 09-09-2022 | 224000 | 224000 | 0 | 2402416 | 2402416 | 0 | 0 | 0 | 0 | 2626416 | 2626416 | 2626416 | 0 | - | - | Total Dues Deposited |
| 18 | 22/2003 | Pratap Singh Rajpurohit | 0.2500 | 31-10-1973 | 09-09-2022 | 0 | 0 | 0 | 5267406 | 5267406 | 0 | 1561350 | 1561350 | 0 | 6828756 | 6828756 | 6828756 | 0 | 12-09-2022 | - | Total Dues Deposited |
| 19 | 42/1978 | Mangilal | 0.4582 | 27-01-1974 | 09-09-2022 | 980000 | 980000 | 0 | 8732260 | 8732260 | 0 | 1376200 | 1376200 | 0 | 11088460 | 11088460 | 11088460 | 0 | 12-09-2022 | - | Total Dues Deposited |

सहायक खानि अधिकारी
खान एवं भू-विज्ञान विभाग
चुरु

| A | B | C | D | E | F | G | H | I | J | 1338 | M | N | O | P | Q | R | S | T | U | V | |
|----|----------|-----------------------------------|--------|------------|------------|----------|----------|----------|-----------|-----------|-----------|---------|---------|---|-----------|-----------|-----------|-----------|------------|---|----------------------|
| 20 | 59/1981 | Arjuna ram | 0.2500 | 09-07-1982 | 09-09-2022 | 1102500 | 1102500 | 0 | 7475082 | 7475082 | 0 | 1056650 | 1056650 | 0 | 9634232 | 9634232 | 9634232 | 0 | 12-09-2022 | - | Total Dues Deposited |
| 21 | 75/1983 | Raju Devi | 0.1500 | 15-01-1979 | 09-09-2022 | 2625000 | 2625000 | 0 | 0 | 0 | 0 | 491400 | 491400 | 0 | 3116400 | 3116400 | 3116400 | 0 | 12-09-2022 | - | Total Dues Deposited |
| 22 | 36/1980 | Bijju Devi W/o Shrawan | 0.3394 | 25-08-1982 | 09-09-2022 | 420000 | 420000 | 0 | 3519678 | 3519678 | 0 | 481600 | 481600 | 0 | 4421278 | 4421278 | 4421278 | 0 | - | - | Total Dues Deposited |
| 23 | 161/1990 | M/S Ambey Mines and minerals, | 0.2800 | 14-08-1981 | 09-09-2022 | 1260000 | 1260000 | 0 | 8167796 | 8167796 | 0 | 0 | 0 | 0 | 9427796 | 9427796 | 9427796 | 0 | 12-09-2022 | - | Total Dues Deposited |
| 24 | 15/1980 | M/S Jai Ma Stone | 0.5000 | 04-11-1981 | 09-09-2022 | 4480000 | 4480000 | 0 | 7665002 | 7665002 | 0 | 0 | 0 | 0 | 12145002 | 12145002 | 12145002 | 0 | - | - | Total Dues Deposited |
| 25 | 41/1978 | Sh. Megha ram | 0.4000 | 27-01-1974 | 09-09-2022 | 3150000 | 3150000 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3150000 | 3150000 | 3150000 | 0 | - | - | Total Dues Deposited |
| 26 | 16/1999 | Sh. Khiya ram | 0.6000 | 13-03-1974 | 09-09-2022 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | - | Total Dues Deposited |
| 27 | 40/1987 | M/s Ma Bhawani Stone | 0.5581 | 26-10-1977 | 09-09-2022 | 3675000 | 3675000 | 0 | 13415814 | 13415814 | 0 | 0 | 0 | 0 | 17090814 | 17090814 | 17090814 | 0 | - | - | Total Dues Deposited |
| 28 | 68/1978 | Smt. Shanti Devi | 0.2150 | 25-06-1979 | 09-09-2022 | 301000 | 301000 | 0 | 5169549 | 5169549 | 0 | 1179500 | 1179500 | 0 | 6650049 | 6650049 | 6650049 | 0 | - | - | Total Dues Deposited |
| 29 | 50/1979 | M/S Jain Stone Crushing-II | 0.2700 | 21-12-1974 | 09-09-2022 | 2730000 | 2730000 | 0 | 0 | 0 | 0 | 180250 | 180250 | 0 | 2910250 | 2910250 | 2910250 | 0 | - | - | Total Dues Deposited |
| 30 | 71/1983 | Mangtu Ram | 0.2616 | 02-01-1979 | 09-09-2022 | 3675000 | 3675000 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3675000 | 3675000 | 3675000 | 0 | - | - | Total Dues Deposited |
| 31 | 49/1983 | Ramvatar khatik | 0.2000 | 26-11-1973 | 09-09-2022 | 770000 | 770000 | 0 | 2278687 | 2278687 | 0 | 367150 | 367150 | 0 | 3415837 | 3415837 | 3415837 | 0 | - | - | Total Dues Deposited |
| 32 | 53/1978 | Vinod Kumar Bangarwa | 0.2550 | 16-02-1974 | 09-09-2022 | 1330000 | 1330000 | 0 | 1108655 | 1108655 | 0 | 0 | 0 | 0 | 2438655 | 2438655 | 2438655 | 0 | - | - | Total Dues Deposited |
| 33 | 101/1977 | Mamta Devi s/o Narendra kumar | 0.3600 | 13-01-1978 | 09-09-2022 | 350000 | 350000 | 0 | 3478686 | 3478686 | 0 | 0 | 0 | 0 | 3828686 | 3828686 | 3828686 | 0 | - | - | Total Dues Deposited |
| 34 | 162/1990 | Rajendra Panwar | 0.4800 | 27-06-1981 | 09-09-2022 | 1960000 | 1960000 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1960000 | 1960000 | 1960000 | 0 | - | - | Total Dues Deposited |
| 35 | 74/1978 | M/S Puniya Blast Supplier | 0.4916 | 31-07-1979 | 09-09-2022 | 3500000 | 3500000 | 0 | 8051241 | 8051241 | 0 | 0 | 0 | 0 | 11551241 | 11551241 | 11551241 | 0 | 12-09-2022 | - | Total Dues Deposited |
| 36 | 76/1983 | Tarachand | 0.4500 | 28-01-1974 | 09-09-2022 | 5880000 | 5880000 | 0 | 4276305 | 4276305 | 0 | 786450 | 786450 | 0 | 10942755 | 10942755 | 10942755 | 0 | - | - | Total Dues Deposited |
| 37 | 36/1986 | M/S Ambika Stone Balast Suppliers | 0.5523 | 18-09-1981 | 09-09-2022 | 2100000 | 2100000 | 0 | 5296262 | 5296262 | 0 | 0 | 0 | 0 | 7396262 | 7396262 | 7396262 | 0 | - | - | Total Dues Deposited |
| 38 | 13/1978 | Ashwini kumar sain | 0.3500 | 15-01-1979 | 09-09-2022 | 224000 | 224000 | 0 | 12540386 | 12540386 | 0 | 0 | 0 | 0 | 12764386 | 12764386 | 12764386 | 0 | - | - | Total Dues Deposited |
| 39 | 74/1982 | Radheshyam | 0.5000 | 01-07-1973 | 09-09-2022 | 630000 | 630000 | 0 | 4880554 | 4880554 | 0 | 0 | 0 | 0 | 5510554 | 5510554 | 5510554 | 0 | - | - | Total Dues Deposited |
| 40 | 92/1978 | Babulal pooniya | 0.4500 | 30-03-1979 | 09-09-2022 | 1260000 | 1260000 | 0 | 7440724 | 7440724 | 0 | 0 | 0 | 0 | 8700724 | 8700724 | 8700724 | 0 | - | - | Total Dues Deposited |
| 41 | 6/2001 | Ramniwas Jat | 0.6430 | 16-02-1982 | 16-09-2022 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | - | Total Dues Deposited |
| 42 | 40/1985 | Birbal Ram Bawri S/O Ganesha Ram | 0.1400 | 29-02-1980 | 19-09-2022 | 336000 | 336000 | 0 | 5725564 | 5725564 | 0 | 0 | 0 | 0 | 6061564 | 6061564 | 6061564 | 0 | - | - | Total Dues Deposited |
| | | TOTAL | | | | 86520000 | 56066500 | 30453500 | 255718200 | 129872624 | 125845576 | 7996800 | 7996800 | 0 | 350235000 | 193935924 | 174372506 | 156299076 | | | |
| | | Total ML | | | | 38 | 27 | 11 | 33 | 21 | 12 | 10 | 10 | 0 | 40 | 29 | 29 | 12 | | | |

सिद्ध
20/03/2023
सहायक छात्र अभियन्ता
खान एवं भू-विज्ञान विभाग
वस